

FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF
APCOS NATURALS PRIVATE LIMITED

1.	Name of Corporate Person	APCOS NATURALS PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	19th November, 2018
3.	Authority Under which Corporate Person is Incorporated/ Registered	Registrar of Companies, Chandigarh,
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U74999PB2018PTC048652
5.	Address of the Registered Office and Principal Office (if any) of the Corporate Person	Plot No-202 PH-IX S.A.S Nagar, Mohali, Punjab, India, 160062
6.	Liquidation Commencement Date of the Corporate Person	4th August, 2025
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Mr. Dilipkumar Natvarlal Jagad 803/804, Ashok Heights, Opp. Saraswati Apartment, Nikalas Wadi Road, Near Bhuta School, Old Nagardas X Road, Gundavali, Andheri East, Mumbai – 400069 dilipjagad@hotmail.com, +91-9821142587 IBBI/IPA-001/IP-P00233/2017-2018/10462 Email for Correspondence: apcosvollig@yahoo.com
8.	Last Date for Submission of Claims	3rd September, 2025

Notice is hereby given that the Apcos Naturals Private Limited has commenced voluntary liquidation on 4th August, 2025.

The stakeholders of Apcos Naturals Private Limited are hereby called upon to submit a proof of their claims, on or before 3rd September, 2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:

Date: 6th August, 2025

Place: Mumbai

Dilipkumar Natvarlal Jagad

Registration No.: IBBI/IPA-001/IP-P00233/2017-2018/10462

